NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.No 160/2015

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th January 2018, 10.30 A.M.

Name of the Company		Chandra Basu -Versus-Central Land & Building Society Pvt.Ltd & Ors		
Un	der Section	397/398	cosette are present	
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1.	WW. SHAUNAN		100077	Sanjeebler

2. Mr. S.R. KAKRANIA, ADVOCATE

3. Mr. SANJEEB SENI, ADVOCATE

Y. MISS. RITINA SHROFF, ADVOCATE

I Advocate

1. SRISTI BARMAN ROY, ADV - FOR PETITIONERS

19.01.2018 (S.No.118) – Chandra Basu Vs. Central Land & Building Society Pvt. Ltd. & Ors.

ORDER

Ld. Counsel for the petitioner and respondents are present.

Proceedings are complete. Both the parties re directed to file written submissions within three weeks from today.

List on 09.03.2018.

(Jinan K.R.)

Sd

Member (Judicial)

(V.P. Singh) Member (Judicial)